

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 29th July, 2022

In the public interest, the Hon'ble High Court has been pleased to order that during absence of Smt. L. Dasgupta, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti District, Kailashahar, the charge of the said Court & Office shall remain with Shri S. Das, CJM-cum-Civil Judge (Sr. Divn.), Unakoti District, Kailashahar and the concurrent charge of District Secretary, District Legal Services Authority, Unakoti District, Kailashahar of Smt. Dasgupta shall remain with Smt. A. Deb Ray, Principal Counsellor, Family Court, Kailashaha, Unakoti District in addition to their own duties until further order.

The District & Sessions Judge, Unakoti District, Kailashahar is directed to make necessary arrangement for handing over the charge of Court & Office of the Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti District, Kailashahar to Shri S. Das, CJM-cum-Civil Judge (Sr. Divn.), Unakoti District, Kailashahar and also the charge of District Secretary, District Legal Services Authority, Unakoti District, Kailashahar to Smt. A. Deb Ray, Principal Counsellor, Family Court, Kailashaha, Unakoti District.

This order will come into force with immediate effect.

By Order,

Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2022/18527-71 Dated, Agartala, the 29th July, 2022

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The Director, Tripura Judicial Academy, Agartala;
6. The L.R & Secretary, Law Department, Government of Tripura;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Registrar (Judicial), High Court of Tripura, Agartala;

9. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
10. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
11. The Member Secretary, Tripura State Legal Services Authority, Agartala;
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Gomati District, Udaipur/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ **Unakoti District, Kailashahar**/ Dhalai District, Ambassa;
16. **Smt. L. Dasgupta**, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti District, Kailashahar for information and strict compliance;
17. **Smt. A. Deb Ray**, Principal Counsellor, Family Court, Kailashahar, Unakoti District for information and strict compliance;
18. **Shri S. Das**, CJM-cum-Civil Judge (Sr. Div.), Unakoti District, Kailashahar for information and strict compliance;
19. The Treasury Officer, Kailashahar, Unakoti Revenue District;
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
21. The System Analyst, High Court of Tripura with a direction to upload the Notification in the official website of the High Court. He is also directed to **update** the profile of the concerned officers in official website of the High Court of Tripura.
22. The Superintendent (Establishment/Accounts Section), High Court of Tripura, Agartala;
23. Personal file of the Officers concerned;
24. Order File.

Registrar General